NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 580/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company Under Section		Axis Bank Ltd-Vs- Ramsarup Industries Limited. 7 IBC		
1. 2. 3. 4.	Mr. Sarosig 7	a, Servor Advocate Das Gupta, Advocate Dutt Mayumder, Joyal Agrawal, Ad	Adv. Financial	Jarl 999
1-2.		HOUDHURY, ADV AS, ADV 21 HA SHAROTA	Carporte Debter	1)/L/10 7

ORDER

Ld. Counsel for the financial creditor and the corporate debtor are present.

List on 15/12/2017 for further consideration.

(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)